

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: NIMIT STEELS AND ALLOYS PRIVATE LIMITED Date of Commencement of Liquidation: 18-02-2019; List of Stakeholders as on Date: 21-11-2019; Name of IP: Mr. Amit Gupta; Last 5 digit of registration number: 10040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	2009182974	4	2008083184		1099790		Annexure 3
4	Unsecured financial creditors	2	4290485	2	4249573		40911.62		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	77421957	1				77421957	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	69535838	1	69535838				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		8	2160431254	8	2081868595				